

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF STERLING FINCAP PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	STERLING FINCAP PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	April 04, 1988
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER	U74899DL1988PTC031175
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	Unit No. 515, DLF Tower-A, Jasola District Centre, New Delhi-110025
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Monday, January 13, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajeev Bhambri IBBI Registration No.: IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO 9, 2nd Floor, Jandu Towers, Miller Ganj Ludhiana – 141003, Punjab Mail id: rajeev.bhambri@gmail.com Phone no.: 9915710010
8.	LAST DATE FOR SUBMISSION OF CLAIMS	February 12, 2020

Notice is hereby given that the Sterling Fincap Private Limited has commenced voluntary liquidation on Monday, January 13, 2020.

The stakeholders of Sterling Fincap Private Limited are hereby called upon to submit a proof of their claims, on or before February 12, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Rajeev Bhambri
(Voluntary Liquidator)

Date: 13.01.2020
Place: New Delhi